

|                          |           |       |       |       |                |
|--------------------------|-----------|-------|-------|-------|----------------|
| 2. Manikgarh<br>Cements  | Manikgarh | 10.00 | 10.00 | 9.85  | 9.61           |
| 3. ACC, Chanda           | Chanda    | 5.60  | 5.60  | 5.78  | 6.45           |
| 4. Shree<br>Digvijay (G) | Sewree    | 2.00  | 2.00  |       | Factory closed |
| 5. Narmada<br>Cement (G) | Ratnagiri | 3.33  | 3.33  | 2.78  | 3.11           |
| Total :                  |           | 43.11 | 43.11 | 38.84 | 41.62          |

(c) Cement Industry has been delicensed and the Government is rendering all assistance for increasing cement production by providing adequate infrastructural support like supply of coal, rail wagons for movement of cement etc.

SHRI HARIKEWAL PRASAD  
SHRI ARJUN SINGH YADAV  
SHRI LALIT ORAON  
SHRI R. SURENDER REDDY  
SHRI CHANDRESH PATEL }.

[English]

**Integrated Infrastructural Development Project of Miyani**

3459. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Integrated Infrastructural Development Project of Miyani, Porbandar, sanctioned by the Union Government, is not progressing due to non-release of share capital of 2 crores so far;

(b) if so, the reasons therefor; and

(c) the time by which this amount is likely to be released ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) to (c) The proposed Scheme of Integrated Infrastructural Development (including Technological back-up services) for small scale industries in rural/backward areas is under finalisation in consultation with the concerned authorities.

**Houses for SCs/STs under Indira Avas Yojana**

3460. SHRI PROBEN DEKA  
SHRI RAMA KRISHNA  
KONATHALA  
SHRI PANDURANG PUNDLIK  
FUNDKAR  
SHRI SHIVRAJ SINGH  
CHAUHAN }.

Will the PRIME MINISTER be pleased to state :

(a) the target fixed and achievements made for the construction of houses for SCs/STs under Indira Avas Yojana during 1991-92, 1992-93 and 1993-94, till date, State-wise;

(b) the amount provided for the purpose and utilised during the above period, State-wise;

(c) whether the Union Government propose to make any changes in the policy of I.A.Y.;

(d) if so, the details thereof; and

(e) the scheme formulated by the Government in this regard during the Eighth Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) : (a) The target fixed and achievements made for the construction of houses for SCs/STs under Indira Avas Yojana during 1991-92, 1992-93 and 1993-94 till date are given in the enclosed Statement-I.

(b) Amount provided for the purpose and utilised for the construction of IAY houses during 1991-92, 1992-93 and 1993-94 are given in the enclosed Statement-II.

(c) No, Sir.

(d) & (e) Do not arise.